

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

38

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18.12.19

PRESENT: SHRI R VARADHARAJAN, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER IBA/1171/2019
NAME OF THE PETITIONER(S) : LCS CORPORATE SERVICES P LTD
NAME OF THE RESPONDENTS :
UNDER SECTION : SEC 10 OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

Surya
for (Pawan Jabalkar)

Counsel for
Applicant

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ORDER

At request of both the parties, post this matter on 28.01.2020.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)
